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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 30.04.2025 were not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 55 of 2022 & I.A. No. 4360 of 2022 Part Heard	Oravel Stays Ltd. Vs. Competition Commission of India & Ors.	Shally Bhasin	Samar Bansal Sharmistha Ghosh-R1 Rukmini Bobde Sonal Gupta-R2 Vaibhav Gaggar Ela Bali-R3 Vivek Pandey-R4 Rukhmini Bobde Ishan Nagar
		With		
2.	Competition App. (AT) No. 57 of 2022 & I.A. No. 1964, 1927, 2218, of 2023 Part Heard	Make My Trip (India) Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anand S Pathak	Harish Malik Shama Nargis Samar Bansal-R1 Sharmistha Ghosh Rukhmini Bobde Sonal Gupta-R2 Kokila Kumar-R3 Rohan Arora-R5-10

By order of Hon'ble Chairperson -Sd/-Registrar